



**ACTION TAKEN REPORT IN COMPLIANCE WITH THE
ORDER DATED 09.02.2024 OF HON'BLE NATIONAL GREEN
TRIBUNAL IN ORIGINAL APPLICATION NO.45/2024**

The Kadambrayar River, traversing through Panchayaths such as Edathala, Kizhakkambalam, Vadavucode, Kunnathunad and Thrikkakkara Municipality before ultimately joining Chithrapuzha serves as the primary water source for industrial zones like KINFRA, Infopark Phase I&II, Smart city, CSEZ and notable industries including NITA Gelatin, Philips Carbon, Wonderla, and Cochin Kadalas.

2. The Irrigation Department consistently conducts routine cleaning operations to eradicate weeds and water hyacinth in the Kadambrayar. Moreover, in the maintenance of Edachira Thodu, a crucial tributary of Kadambrayar, the department focuses on removing weeds and water hyacinths to ensure the proper flow of water and address pollution effectively. In the current fiscal year (2023-24), efforts to clean the Kadambrayar river from Manakkakadavu to Kozhichira bund and Edachira Thodu are already in progress. However, the availability of funds poses a challenge for the department, as weed removal is a consistent process.

3. While no complaints have been received regarding faecal sludge deposition in Kadambrayar (near Brahmapuram bridge), prompt action has been taken from the field offices following media reports. The Assistant Engineer of the Chambakkara section filed a complaint at the Infopark Police Station, urging the police authorities to enhance patrolling in the Kadambrayar premises near Brahmapuram bridge to curtail any illegal dumping of waste or faecal sludge into the river. Additionally, the matter has been communicated to the Local Self-Government institutions, namely Thrikkakkara Municipality, Kizhakkambalam, Vadavukodu, Puthencruz, and Kunnathunad Grama Panchayaths, to take steps in implementing a surveillance camera system at locations susceptible to illegal waste dumping.

A. Singh

**ASHOK KUMAR SINGH I A S
PRINCIPAL SECRETARY**

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)**

**ORIGINAL APPLICATION NO. 45 OF
2024**

In the matter of:
Tribunal on its own motion
Suo Motu based on the news item in
Manorama dt. 24.01.2024
"Garbage is dumped in areas including
kadambrayar by the Mafia,
Which contracts to remove waste from big
companies"

-VS-

Water Resources Department, The
Secretary to Govt of Kerala,
Thiruvananthapuram & Ors.

----Respondent(s)

ACTION TAKEN REPORT FILED BY
PRINCIPAL SECRETARY, WATER
RESOURCES DEPARTMENT/1ST
RESPONDENT

E.K. KUMARESAN,
Standing Counsel for Government
of kerala

No.6, Indian Chambers (SICCI)
Annex Building, Ground Floor,
Esplanade, Chennai - 600 108.

Cell No: 94443 98701